SCIENCES (SHRI ASHWANI KUMAR): Sir, I beg to announce that the Government Business in this House for the week commencing 7th March, 2011, will consist of:-

- 1. Consideration of any item of Government Business carried over from today's Order paper.
- Consideration and return of the Appropriation Bill relating to the Supplementary Demands for Grants (Railways) 2010-11, after it is passed by Lok Sabha.
- 3. General Discussion on Budget (General) for 2011-12.
- Consideration and return of the Appropriation Bills relating to Supplementary Demands for Gants (General) 2010-11, after it is passed by Lok Sabha.

MATTER RAISED WITH PERMISSION

Suffering of Indians in Middle-east, particularly in Libya

SHRI P. RAJEEVE (Kerala): Sir, this august House is well aware of the unrest in Libya. The hon. Minister of External Affairs had made a statement and also given several assurances regarding evacuation process. But, Sir, the present status of evacuation is totally unsatisfactory. More than 18,000 Indians are living in Libya and majority is from my own State Kerala - and most of them are ladies working as nurses.

Only one or two ships and two or three aircraft are used for evacuation process. There is no proper mechanism to monitor and control the evacuation process from Libya.

Sir, now, the Libyan Government has given an ultimatum to evacuate all foreign nationals on or before 7th March, 2011. I got several SMSs/SOSs. In one of the messages that I got, it says, 'If we are not evacuated within this period, we cannot see our family in India in our life.' This is the content of most of the SMSs/SOSs.

Sir, the Government is trying to evacuate the people from Benghazi and Tripoli. But, there are several people who are living in other places. Sir, 2,000 people are living in Jufra and Sebah. It is around 700 kms. from Tripoli. There is an airport at Sebah, but we have no landing permission for our Indian aircraft in this airport. So, I urge the Ministry to seek landing permission of Indian aircraft at

Sebah airport for evacuating Indian people stranded in Jufra and Sebha regions in Libya. It is very difficult to reach the Tripoli airport, because the road transport is very unsafe for travel at present. The protesters are standing on the road with weapons and are also looting at gunpoint.

Sir, around 2,000 Indians are trapped Sirt which is 500 kms. away from Tripoli. The problem is either they have to move to Tripoli or they have to board a ship, if ship from India or from any other associated countries arrives at Sirt seaport. There is a seaport at Sirt. If we use the seaport, we can evacuate the people.

Same is the position in Kufrah also. Around 800 Indians are living there. So, I request the hon. Minister to make proper arrangements. Sufficient staff is not there in our Embassy. At the time of Gulf War, the then Government had sent Special Crisis Management Team and sufficient aircrafts. Therefore, I would like to urge upon the Government to send a special team today itself. Also, sufficient ships and aircraft should be sent for immediate evacuation of Indians. Thank You, Sir.

SHRI SYED AZEEZ PASHA (Andhra Pradesh): Sir, I associate myself with what the hon. Member, Shri P. Rajeeve, has said.

SHRI K.V. RAMALINGAM (Tamil Nadu): Sir, I associate myself with what the hon. Member, Shri P. Rajeeve, has said.

SHRI NARESH GUJRAL (Punjab): Sir, I associate myself with what the hon. Member, Shri P. Rajeeve, has said.

श्री अवतार सिंह करीमपुरी (उत्तर प्रदेश) : सर, मैं अपने आपको इस विषय से सम्बद्ध करता हूं।

MR. DEPUTY CHAIRMAN: Shri Tiruchi Siva to associate. ... (Interruptions)...

SHRI TIRUCHI SIVA (Tamil Nadu): No; Sir. We are discussing a very serious issue. ... (Interruptions)...

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, the Government is not serious about what is happening there. *(Interruptions)* We have been reading this in the newspapers also.

...(Interruptions)... Somebody from the Government side should ...(Interruptions)... Okay, you complete first. Then, I will speak.(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Siva, you please associate only because we are not starting a debate on this. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, all of us are very concerned about this. This is a very serious matter. Please do something. ... (Interruptions)... People are crying. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No doubt, it is a very serious matter. ... (Interruptions) ...

श्री अवतार सिंह करीमपुरी : सर, जो लोग ...(व्यवधान)... उनको लाने का खास तौर पर कोई प्रबन्ध किया जाए। ...(व्यवधान)...

SHRI TIRUCHI SIVA: Sir, we are discussing a very serious issue. Please give me an opportunity to ... (Interruptions)... Sir, considering the seriousness of the issue, you can allow me. ... (Interruptions)....We have already given notices. ... (Interruptions)....The hon. Minister for External Affairs, while replying to the queries raised by the hon. Members on his own *suo motu* statement, said that the Indian Government had started working for evacuation. ... (Interruptions).... Sir, please allow me to speak.(Interruptions).... By this time, we have come to know that till today only about 7000 people might have been evacuated from Libya. At the same time, through this House, I would like to bring it to the knowledge of Government that China has already evacuated all its citizens from there. The numbers may differ. Someone says that it is 29,000; but, our Secretary, Ministry of External Affairs, says that it is 20,000. Whatever be the number, all the(Interruptions)... Please allow, Sir. All Chinese have been evacuated from Libya. Philippines have evacuated all its citizens. Why is there a slow progress on the Indian side? One could very easily perceive the speed of deterioration, in a country where chaos and unrest is persistently increasing. The Army, which has to bring it under control, is also split. The people are stranded there. There are no sanitary facilities.(Interruptions)....

MR. DEPUTY CHAIRMAN: Mr. Siva, it is a ... (Interruptions) ...

SHRI TIRUCHI SIVA: Sir, people are stranded in another country and we are bothered about time. I am very sorry. ...(*Interruptions*)... No; no, you have to understand the seriousness of the situation. ...(*Interruptions*)... Tamil Nadu people, Karnataka people, ...(*Interruptions*)... We are

always concerned about time, not the lives of the people who are stranded in another country. ... (Interruptions).... We are receiving phone calls from people. They somehow get access to some phones and they call us. They are pleading for their lives. And, you are not permitting us to express our views. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Siva, I have permitted you and you are still saying that I am not permitting you. What is this? ...(Interruptions)... Don't say like this. ...(Interruptions)...

SHRI TIRUCHI SIVA: Kindly permit me just for two minutes. ...(Interruptions)... That's all. ...(Interruptions)... Those people are reposing their faith in this country. ...(Interruptions)... And, this august House is not. ...(Interruptions)... What does this mean? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: This is not a debate. ...(Interruptions)... Let us not start a debate. ...(Interruptions).... lagree. ...(Interruptions)....

SHRI TIRUCHI SIVA: Let us vent our feelings. It is just a matter of two minutes. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Please sit down. ...(Interruptions)... I direct the Government to come out with a statement on Monday. ...(Interruptions)... Listen please. ...(Interruptions)... I direct the Government because of the urgency of the situation. ...(Interruptions).... The Government should come out with a statement on Monday. ...(Interruptions).... What else can I do?(Interruptions)...

SHRI TIRUCHI SIVA: Sir, please allow just for two minutes to express our feelings. ... (Interruptions)....

MR. DEPUTY CHAIRMAN: You have said whatever you wanted to say. ...(Interruptions)... Everything has gone on record. Whatever you wanted to say, you have said. ...(Interruptions)... I agree. ...(Interruptions)... I respect the sentiments of the House. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: There is a turmoil. There is no certainty. ...(Interruptions)... People are worried about the safety of their lives. That is the issue. ...(Interruptions)... SHRI TIRUCHI SIVA: Sir, this is a very serious issue. And, you are not allowing even for two minutes to express our feelings on behalf of those people who are suffering. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Why are you shouting? You are saying whatever you want to and I am allowing you. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, people from Andhra Pradesh, Tamil Nadu, Karnataka are suffering there ... (Interruptions)... Their relatives are worried. That is why ... (Interruptions)...

MR. DEPUTY CHAIRMAN: I agree with you. ... (Interruptions)

SHRI M. VENKAIAH NAIDU: Let us express our concern. It is a human issue. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: That is why, I have directed the Government that it should come out with a Statement. Your purpose will not be served by just speaking on this. Some decision has to be taken. ... (Interruptions)...

DR. K.P. RAMALINGAM (Tamil Nadu): Ask the Government to come out with a Statement by today evening. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: You give a notice. Let us have a fullfledged discussion. If you want, you can give the notice. ...(*Interruptions*)....Mr. Siva, taking into consideration the sentiments of the House, I have directed the Government to come out with a Statement...

SHRIM. VENKAIAH NAIDU: By Monday.

MR. DEPUTY CHAIRMAN: Yes, I said, "by Monday." ... (Interruptions)... What else do you want? ... (Interruptions)...

SHRI P. RAJEEVE: Sir, we want a Statement from the Government today itself. ... (Interruptions)

MR. DEPUTY CHAIRMAN: If the Government makes a Statement on Monday, you will have the opportunity to seek clarifications. ...(Interruptions)...

SHRI S.S. AHLUWALIA (Jharkhand): No, no. They should come with the good news that they have evacuated each and every Indian from Libya. ... (Interruptions)....

MR. DEPUTY CHAIRMAN: I cannot say what news they are going to bring. ... (Interruptions)....

SHRIS.S. AHLUWALIA: They should come with this news. ... (Interruptions)

MR. DEPUTY CHAIRMAN: I said that I have directed the Government to come out with a Statement by Monday. ... (Interruptions)....

SHRI S.S. AHLUWALIA: They should not come with the news that they have not been able to do that. ... (Interruptions)....

SHRI P. RAJEEVE: Sir, Monday is the ultimatum day. ... (Interruptions)

श्री अवतार सिंह करीमपुरी : सर, इसको आज करवायें। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: See, if the Government makes a Statement, you will get an opportunity to seek clarifications....(Interruptions)....

श्री अवतार सिंह करीमपुरी : डिप्टी चेयरमैन साहब, उन्होंने यह बोल रखा है कि सभी विदेशी सात तारीख तक लीबिया छोड़ो। ...(व्यवधान)...

SHRI P. RAJEEVE: Sir, this is a pleading for their lives. ... (Interruptions)

श्री उपसभापति : मेरी समझ में नहीं आ रहा है, See, you want that the Government be given a direction, I have given the direction. ...(Interruptions)....

श्री प्रकाश जावडेकर (महाराष्ट्र) : सर, यह आज होना चाहिए। ...(व्यवधान)...

श्री उपसभापति : आप लोग बैठिए। ...(व्यवधान)... Please sit down.(Interruptions)...

SHRI A. ELAVARASAN (Tamil Nadu): Sir, this should be done today. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: See, this is a very sensitive issue. Everybody is concerned about it. The whole country is concerned about our people who are in Libya. Very recently, the External Affairs Minister had made a Statement that evacuation was going on and all that. But, there is a concern over the slowness with which this has been going on. The Government has to come out with a Statement by Monday. They will come out with a Statement. Then, you will get an opportunity to discuss and seek clarifications on the Statement.(Interruptions)...

SHRI TIRUCHI SIVA: Sir, it is a minute to minute process. ... (Interruptions)....

MR. DEPUTY CHAIRMAN: The House will meet on Monday.

DR. K.P. RAMALINGAM: Why not today, Sir? ... (Interruptions)

SHRI TIRUCHI SIVA: Why not today? What is the present situation? ... (Interruptions)...

SHRIA. ELAVARASAN: Sir, it should be done today itself. ... (Interruptions)

MR. DEPUTY CHAIRMAN: See, I have said, 'by Monday'. If the Government chooses to reply today itself, I have no objection. ...(Interruptions)...

DR. K.P. RAMALINGAM: Why not today, Sir? ... (Interruptions)

MR. DEPUTY CHAIRMAN: Now, nobody is responding from the Government; I can't do anything. ...(Interruptions)... I said, I have already given the direction that, on Monday, the Statement will be made. ...(Interruptions)... मंत्री जी बोल रहे हैं, उनको सुनिए। ...(व्यवधान)...

THE MINISTER OF CORPORATE AFFAIRS (SHRI MURLI DEORA): Sir, we will convey to the Government and try to make a Statement as early as possible ...(Interruptions)...

SHRI TIRUCHI SIVA: Sir, all the other countries are taking action. ... (Interruptions)

SHRI TARIQ ANWAR (Maharashtra): Sir, Monday will be too late. ... (Interruptions)

श्री एस.एस. अहलुवालिया : सर, सात तारीख लास्ट डेट है। ...(व्यवधान)... उनको कहा गया है कि विदेशियों, सात तारीख तक हमारा मुल्क छोड़ो। ...(व्यवधान)... तब तक वे हमारे लोगों को मार डालेंगे। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: The Government should come out with a Statement before the House rises for the day. ...(*Interruptions*)... You have just informed that 7th is the last date, the Members are concerned, the whole nation is concerned; so, before the House rises for the day, the Government should make a Statement. ...(*Interruptions*)... Mr. Minister, to evacuate our people

who are all there in Libya, 7th is the last date. According to the Members, Libyan Government has said that everybody has to be evacuated. Therefore, the hon. Members are concerned about the delay in the evacuation process. ...(*Interruptions*)... One minute. So, they want a statement before the House rises for the day on the steps that are being taken. ...(*Interruptions*)...

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING; THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): Sir, it is a legitimate concern. This concern is shared by the Government. I will talk to the Minister for External Affairs. I will communicate it, and, I am sure, Sir, the statement will be made.

MR. DEPUTY CHAIRMAN: Before the House rises.

SOME HON. MEMBERS: Today, Sir. Today; today.

MR. DEPUTY CHAIRMAN: Yes. ... (Interruptions)... Mr. Siva, I have already given directions. ... (Interruptions)...

SHRI ASHWANI KUMAR: Have I said, 'no'? ... (Interruptions) ... I have not said, 'no'. ... (Interruptions)

MR. DEPUTY CHAIRMAN: I have already given directions. ... (Interruptions)

SHRI ASHWANI KUMAR: Please let me say. ... (Interruptions)

MR. DEPUTY CHAIRMAN: I have given directions. ... (Interruptions)

SHRI ASHWANI KUMAR: Have I said, 'it would not be made today?' I am saying that I am going to communicate it right away to the Minister for External Affairs.

MR. DEPUTY CHAIRMAN: Please do that.

SHRI ASHWANI KUMAR: I hope I will get him right away and as soon as possible, before the House adjourns for the day, ... (Interruptions)...

MR. DEPUTY CHAIRMAN: He is saying, 'before the House rises.' ...(Interruptions)... Now, it is over. Please sit down. ...(Interruptions)... आप क्या चाहते हैं? ...(व्यवधान)... यह ठीक नहीं है ...(व्यवधान)... श्री नरेश चन्द्र अग्रवाल (उत्तर प्रदेश) : उपसभापति जी, "as soon as possible" शब्द ठीक नहीं है ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: No; no; it will be before the House rises today. 'As soon as possible' means that it may be even after two hours. ...(Interruptions)...

SHRI ASHWANI KUMAR: Do I have the leave of the hon. Deputy Chairman to go now and communicate these sentiments?

MR. DEPUTY CHAIRMAN: Yes; yes; you can go. ... (Interruptions)

SHRI RAVI SHANKAR PRASAD: Sir, this is your power. You have taken a tough stand and the Government has buckled down.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 2010-11

MR. DEPUTY CHAIRMAN: Now, we take Supplementary Demands. Shri Namo Narain Meena.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I beg to lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants (General), for the year 2010-11.

SPECIAL MENTIONS

MR. DEPUTY CHAIRMAN: Now, we take up Special Mentions. Shri Shanta Kumar; not present. Shrimati Maya Singh.

Need to take effective measures to check increasing crimes against women in Delhi

श्रीमती माया सिंह (मध्य प्रदेश) : उपसभापति जी, यह अत्यंत चिता की बात है कि देश की राजधानी दिल्ली में महिलाओं के विरुद्ध सबसे अधिक अपराध हो रहे हैं। दिल्ली की वार्षिक रिपोर्ट में यह चौंकाने वाला आंकड़ा आया है। कश्मीर से कन्याकुमारी और गुजरात से बंगाल की खाड़ी तक हर प्रकार की सुरक्षा व्यवस्था पर पल-पल की